

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4492**

**TO BE ANSWERED ON THE 23<sup>RD</sup> MARCH, 2021/ CHAITRA 2, 1943 (SAKA)**

**STRENGTHENING OF COASTAL SECURITY**

**4492. ADV. ADOOR PRAKASH:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has considered for further strengthening of the coastal security of the country and if so, the details thereof;**
- (b) the details of financial assistance provided for strengthening of coastal police stations during the last three years, State wise;**
- (c) the number of coastal police stations presently operational in the country, State-wise;**
- (d) whether the Government has received proposals from various States including Kerala for setting up more coastal police stations; and**
- (e) if so, the details and the present status thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The Government of India is implementing Coastal Security Scheme, in phases, to strengthen security of coastal areas against sea borne threats. The Coastal Security Scheme, among other things, envisages to augment the capabilities of police force of coastal states/UTs**

**for patrolling and surveillance in territorial waters especially shallow waters close to the coast. The Phase-I and II of the Schemes have been implemented during the period from 2005-2011 and 2011-2020 respectively.**

**Under the Scheme, 204 Coastal Police Stations have been operationalised. In addition, 204 boats, 36 jetties, 284 four-wheelers, 554 two-wheelers, 97 check-posts, 58 out-posts and 30 barracks, and navigation/communication equipment, detection equipment, card readers, equipment enhancing night operation capabilities of boats have been provided to the coastal states/UTs. An amount of Rs.132.06 crore has already been released for creation of infrastructure, including Coastal Police Stations, in Coastal States/UTs under the Phase-II (2011-2020) of the Scheme. The State/UT-wise list of Coastal Police Stations operational in the country and details of funds released during the last three years is at Annexure.**

**(d) & (e): All components under the Phase-I and Phase-II of the scheme, including physical and financial have been sanctioned in consultation with the respective coastal State/UTs including Kerala.**

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**ANNEXURE TO LOK SABHA UNSTARRED QUESTION NO.4492  
FOR ANSWER ON 23.03.2021**

**STATE/UT-WISE LIST OF COASTAL POLICE STATIONS OPERATIONAL IN  
THE COUNTRY AND DETAILS OF FUNDS RELEASED DURING THE LAST  
THREE YEARS**

Sl. No.	Name of State/ UT	Coastal Police Stations – Sanctioned and Operational	Funds released during 2017-2020 (Rs. In Crore)		
			2017-2018	2018-2019	2019-2020
1	Gujarat	22	-	-	-
2	Maharashtra	19	-	-	-
3	Goa	07	-	0.80	-
4	Karnataka	09	-	-	-
5	Kerala	18	2.08	-	-
6	Tamil Nadu	42	-	-	1.11
7	Andhra Pradesh	21	-	-	0.26
8	Odisha	18	-	-	-
9	West Bengal	14	-	-	-
10	Daman & Diu	03	-	-	-
11	Puducherry	04	-	-	0.19
12	Lakshadweep	07	-	-	-
13	A&N Islands	20	-	-	-
	<b>Total</b>	<b>204</b>	<b>2.08</b>	<b>0.80</b>	<b>1.56</b>

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